

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO.153 OF 2023 (SZ)

Mr. M. Ezhumalai
Sri Sunkara Swamy Naidu Welfare Organization

...Petitioner

v.

Union of India & 7 Others

...Respondent

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ORINIGAL APPLICATION NO.153 OF 2023(SZ)
FILED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

UPDATION ON THE ISSUE OF ESTABLISHMENT OF RESOURCE RECOVERY PARK (RRP) IN YANAM REGION.

The land measuring an extent of 1.44.38 Ha. and vested with Electricity Department has been transferred to the Local Administration Department, Puducherry for the purpose of establishment of Resource Recovery Park at Yanam vide G.O.Ms.No.47 dated 15.11.2023. The land has been handed over to the Yanam Municipality, for the intended purpose.

However, while preparation for the establishment, there was hue and cry among the residents who are having the dwellings in the vicinity of the proposed RRP. Hence, the works were stopped.

Meanwhile, Sri Sunkara Swamy Naidu Welfare Organisation Rep. by its President Sunkara Karrthik has filed an application before the Hon'ble National Green Tribunal to pass an order restraining the respondents from proceeding with the construction the RRP in the proposed site.

The Applicant has suggested some alternate lands in Yanam region for establishing RRP. However, those lands have also been rejected since the same were registered as water bodies in revenue records.

At this juncture, the Yanam Municipality has identified a sick industrial unit located away from the residential area for the purpose of setting up of RRP. The Municipality has also initiated the preliminary steps of getting mandatory clearance from required agencies for the establishment. However, the terms and conditions imposed by the land owner could not be met out by the Municipality and hence the process is in stalemate.

The Commissioner, Yanam Municipality (4th Respondent) has been instructed to find out other alternate and undisputed site for the early setting up of the waste processing unit in Yanam.

A handwritten signature in black ink, followed by the date '10/18/24' written below it.

(R. MOUNISSAMY)
REGIONAL ADMINISTRATOR
(2nd Respondent)
YANAM

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STATUS UPDATE BY RESPONDENT 2

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